

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section         | Name of the Parties<br>M/s. / Mr.                        |
|----------------------|----------|---------|-----------------|--|
| 130/16               | TP 64/17 | Hearing | 433(e) / 433(f) | Alpharub Crumb Rubber Pvt. Ltd.,<br>Vs Falcon Tyres Ltd. |

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Counsel for Petitioner is absent. Notice issued to the counsel is served. No representation for petitioner. Information is obtained from India Post website about service of notice on the counsel for the petitioner.

Registry to verify from the website about service of notice on the petitioner.

List it on 20.06.2017.

MEMBER (J)

MEMBER (T)